

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 1132
TO BE ANSWERED ON 22.11.2019

Guidelines for Manufacturers of Single-use Plastic Items

1132. SHRI PRATAPRAO JADHAV:
SHRI SANJAY SADASHIV RAO MANDLIK:
SHRI GAJANAN KIRTIKAR:
SHRI SUDHEER GUPTA:
SHRI BIDYUT BARAN MAHATO:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether presently there are no comprehensive processes or guidelines for the manufacturers of the single-use plastic to follow and if so, the details thereof;
- (b) whether the Government is working on a new guidelines for recycling or disposing of plastics for freeing the country of single-use of plastic items by 2022;
- (c) if so, the details thereof and the action plan devised by the Government in this regard;
- (d) whether the Government is pushing manufacturers to put in a place an evidence based mechanisms to track what the recycling firms undertake as Extended Producer Responsibility (EPR) obligations and if so, the details thereof;
- (e) whether an inter-ministerial consultation to frame a broad-based policy on recycling, managing and disposing of single-use plastics, including stricter producer responsibility is also proposed; and
- (f) if so, the details thereof and the time by which the new guidelines are likely to be announced?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

(a) to (c) Considering the high environmental costs associated with management of single-use plastics, particularly the adverse effect on marine environment, and the need for a definitive response supplementing actions undertaken by various States/UTs to combat single-use plastic pollution, Hon'ble Prime Minister has announced India's pledge to phase out Single-use plastic by 2022. Further, the Ministry has issued "Standard Guidelines on Single-use Plastics" to all Ministries under the Government of India and to all States/UTs for extensive implementation in respective offices and in the States. The Guideline suggests about actions to be taken by the State/UT Governments for minimization of usage of Single-use Plastics.

(d) to (f) The Rules mandate the producers to work out modalities for waste collection system based on the principle of Extended Producers Responsibility involving the State

Urban Development Departments. The Rules further mandates the Producers, Importers and Brand Owners for collection of used multi-layered plastic sachet or pouches or packaging, who introduces such products in the market. The Rules prescribe them to establish a system for collecting back the plastic waste generated due to their products.

Ministry has conducted several meetings with the stakeholders for implementation of the provisions of EPR. Further, stakeholder consultation workshops were also conducted by the Ministry in Bangalore Ranchi and Chandigarh.
